

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

CRIMINAL APPEAL NO(s). 164 OF 2007

SANJAY Appellant (s)

VERSUS

STATE OF M.P. Respondent(s)

(With office report)

WITH APPEAL(CRL) NO. 165 of 2007
(With office report)

Date: 09/01/2008 This Appeal was called on for hearing today.

For Appellant(s)
Binay Kumar Das,Adv.

For Respondent(s)
Mr. Anil Kumar Pandey, Adv.
Mr. C.D. Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

Two weeks' time is granted, as a last chance, to produce additional documents. List the matter on 20.2.2008.

(M.P. Bhadran)
Registrar